



**Central Administrative Tribunal  
Jammu Bench, Jammu**

Hearing through video conferencing

**TA No. 061/880/2020  
(SWP 1590/2009)**

Tuesday, this the 09<sup>th</sup> day of September, 2020

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)  
Hon'ble Pradeep Kumar, Member (A)**

Tahir Sajid son of Mohd. Din R/o ward No. 1, Near Police Line, Rajouri, aged 27 years.

.....Applicant

(Advocate: Ms. Surinder Kour)

**Versus**

1. State of J & K through  
Chief Secretary, Govt. of J&K,  
Civil Secretariat,  
Srinagar.
2. Sh. Sham Lal Sharma, Hon'ble Minister for Health  
Horticulture and Floriculture Department, Govt. of J&K,  
Civil Secretariat, Srinagar/Jammu.
3. Commissioner/Secretary to Govt. Health Medical  
Education Department, Govt. of J&K, Civil Secretariat,  
Srinagar.
4. District Development Commissioner (Chairman DHS,  
NRHM) Rojouri.
5. Director Health Services Jammu.

6. Director Family Welfare (RCHP) J&K, Jammu.
7. Chief Medical Officer, Rajouri.
8. Block Medical Officer, Nowshera.

.....Respondents

(Advocate: Mr. Sudesh Magotra, Dy. A.G,  
Mr. Amit Gupta, AAG)

### **O R D E R**

#### **Hon'ble Mr. Rakesh Sagar Jain, Member (J):**

Learned counsel for the applicant submits that this petition has become infructuous since the grievance of the applicant has been redressed and hence, the same be dismissed. Accordingly, this T.A is dismissed as having become infructuous. No costs.

**(Pradeep Kumar)  
Member(A)**

**(Rakesh Sagar Jain)  
Member (J)**

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